

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1834  
ANSWERED ON:17.07.2009  
DEVELOPMENT OF FOREST VILLAGES  
Dubey Shri Nishikant

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Union Government has received proposals from the State Governments for development of forest villages in the country;
- (b) if so, the number of proposals received during each of the last three years and the current year, State-wise;
- (c) the action taken/ being taken by the Government thereon;
- (d) whether the Government has earmarked any special fund for the development of forest villages; and
- (e) if so, the details thereof alongwith the funds allocated and utilized during each of the last three years and the current year, State-wise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (Dr. TUSHAR A. CHAUDHARY)

(a, b, c, d & e): Yes, Sir. A statement showing number of proposals received, fund released and utilization of fund etc. during the each of last three years and the current year is enclosed. The funding of the development of forest villages is made under the budget head of Special Central Assistance to Tribal Sub Plan (SCA to TSP).